THE HIGH COURT OF MEGHALAYA AT SHILLONG

NOTIFICATION

Dated Shillong 19th March, 2018

No. HCM.II/184/2015-Estt/1136: Pursuant to notification No.HCM.II/184/2015/709 dated 5th March,2018 issued by the Registry, it is hereby notified that Shri M Skhemlon (adhoc Grade – I Judicial Officer), Additional Sessions Judge, Shillong will additionally hold the charge of the Court of Motor Accident Claims Tribunal, Shillong vice Smti D Kharbteng (adhoc Grade – I Judicial Officer) transferred.

By Order,



MemoNo.HCM.II/184/2015-Estt/いるみ Dated,Shillong the は March,2018

Copy for information to:-

- The Joint Registrar cum Secretary to Hon'ble the Chief Justice(Acting), High Court of Meghalaya, Shillong.
- 2. The Secretary to the Government, Law Department, Shillong
- 3. Smti D. Kharbteng, Judge, Motor Accident Claims Tribunal, Shillong.
- 4. Shri M. Skhemlon, Additional Sessions Judge, Shillong.
- 5. The System Analyst, High Court of Meghalaya, Shillong, to upload the Notification in the Official Web-site.
- 6. Office File

REGISTRAR GENERAL